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Title: Regarding Government Business during the week commencing Monday the 26th July, 2021.

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF CULTURE (SHRI ARJUN RAM MEGHWAL): Hon. Chairperson Sir, with your permission, I rise to announce that Government Business during the week commencing Monday, the 26th of July, 2021 may consist of :-

Consideration of any items of Government Business carried over from today's order paper: - [it contains (i) *Consideration and passing of the Factoring Regulation (Amendment) Bill, 2020* (ii) *Consideration and passing of the National Institute of Food Technology Entrepreneurship and Management Bill, 2021, as passed by Rajya Sabha.*]

Discussion on Statutory Resolution seeking disapproval of the Insolvency and Bankruptcy Code (Amendment) Ordinance, 2021 (No. 3 of 2021) promulgated by the President of India on 4th April, 2021 and consideration and passing of the Insolvency and Bankruptcy Code (Amendment) Bill, 2021.

Discussion on Statutory Resolution seeking disapproval of the Commission for Air Quality Management in National Capital Region and Adjoining Areas Ordinance, 2021 (No. 4 of 2021) promulgated by the President of India on 13th April, 2021 and consideration and passing

of the Commission for Air Quality Management in National Capital Region and Adjoining Areas Bill, 2021.

Discussion on Statutory Resolution seeking disapproval of the Essential Defence Services Ordinance, 2021 (No. 7 of 2021) promulgated by the President of India on 30th June, 2021 and consideration and passing of the Essential Defence Services Bill, 2021.

Discussion on Statutory Resolution seeking disapproval of the Indian Medicine Central Council (Amendment) Ordinance, 2021 (No. 5 of 2021) promulgated by the President of India on 22nd April, 2021 and consideration and passing of the Indian Medicine Central Council (Amendment) Bill, 2021.

Discussion on Statutory Resolution seeking disapproval of the Homoeopathy Central Council (Amendment) Ordinance, 2021 (No. 6 of 2021) promulgated by the President of India on 16th May, 2021 and consideration and passing of the Homoeopathy Central Council (Amendment) Bill, 2021.

Consideration and passing of the Inland Vessels Bill, 2021.

Consideration and passing of the Coconut Development Board (Amendment) Bill, 2021, after it is passed by Rajya Sabha.